Name of the Corporate Debtor: M. P. ENTERPRISES & ASSOCIATES LIMITED; Date of Commencement of CIRP: 02-05-2023; List of Creditors as on: 28-06-2023; Name of IP: Mr. Rajeev Mannadiar; Process Number: 10412

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	1455710344	7	1455710344	94.69				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	179754512	1	32379295	2.11			147375217	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	8	4015124			0.00		1337100	2678024	Annexure 6
7	Operational creditors (Government Dues)	2	30346418	1	1540727	0.10			28805691	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	10	71050035	6	47719424	3.10		22302443	1028168	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		29	1740876433	15	1537349790	100.00		23639543	179887100	